

(b) Does not arise

(c) No, Sir

(d) Does not arise

#### **Implementation of Mirdha Committee**

4653. SHRIMATI SURYAKANTA PATIL: Will the Minister of Human Resource Development be pleased to state:

(a) Whether Mirdha Committee's recommendations have since been accepted on January 14, 1983;

(b) If so, whether recommendations of the committee for Horticulture Branch in Archaeological Survey of India are proposed to be implemented;

(c) If not, the reasons therefor;

(d) Whether there is any proposal for the development of gardens around the monuments in the country;

(e) If so, the details thereof;

(f) If not, the details of planning to improve the environment around the amounts in the country;

(g) Whether a number of posts are lying vacant in different categories in the Horticulture Branch, Archaeological Survey of India; and

(h) If so, since when and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) The Expert Group (known as Mirdha Committee) was itself constituted in 1983 vide Government of

India Resolution No. F.14/52/82-M dated 8th January, 1983. Hence, the question of accepting its recommendations on 14th January, 1983 does not arise.

(b) to (f). The recommendations of the Committee insofar as development of gardens around the monuments is concerned has already been taken up for implementation. In recent times nearly over a dozen garde have been developed/laid around some select monuments in various parts of the country. This process would also continue in future keeping in view the importance of monuments and availability of resources.

in respect of the Committee's recommendations about the strengthening of Horticulture Branch and taking steps for proper co-operation of this Branch with the other Branches, the Empowered Committee constituted to serutinise the recommendations o Mirdha Committee decided that Horticulture staff should be placed under the administrative control of the Circles so that their work is properly supervised and co-ordinated. However, these orders could not be implemented due to Stay Order granted by the Hon'ble High court, Allahabad. Owing to the pendency of the said court case, further action to assess the requirement of additional staff for Horticulture Branch could not be undertaken.

(g) and (h). Yes, Sir. However, the number, of vacancies in various categories (Group 'A', 'B', 'C' and 'D') is not large compared to the authorised strength. Most of these vacancies are from 1983 onwards. However a few pertain to the year 1983 onwards. These vacancies could not be filled up for various reasons like non-availability of suitable condedates reserved and unreserved category non-attractive scales of pay, outlandish locations of some of the monuments, etc.